

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 560/2020

GURSIMRAN SINGH NARULA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR IA No.54166/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.54167/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 10-08-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Gurmeet Singh Makker, Adv.
Mr. Rajat Nair, Adv.
Mr. Apoorv Kurup, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice to respondent Nos. 1 to 3. Notice is not being issued to respondent Nos. 4 to 6 as on date.

Learned counsel for the petitioner may serve a copy of the petition in the office of the learned Solicitor General, who may obtain instructions.

List the matter after two weeks.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER